

Twelfth Lok Sabha

Session : 2

Date : 06-07-1998

Participants : [Singh Shri Prabhunath](#), [Singh Shri Sushil Kumar](#), [Pilot Shri Rajesh](#), [Khurana Shri Madan Lal](#)

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Title : Need to provide security to the Members of Parliament and their families in Bihar.

SHRI PRABHUNATH SINGH (MAHARAJGANJ): Mr. Speaker, Sir, eventhough the members of Bihar are not given the opportunity to speak on the issue of power but the situation in Bihar is discussed in the House every other day and mostly the law and order situation in Bihar is discussed.

Mr. Speaker, Sir, I would like to tell that we have to face the music in our constituency for speaking against Government of Bihar in this House. On 3.7.98 three persons in plain clothes went to my Patna residence and introduced themselves as CID officials. They threatened the people there and asked them about my whereabouts. After creating panic they left that place. As on 4.7.1998 Saturday, the session of Lok Sabha was in progress, I did not go to Patna and came here. Same day five policemen went to my Patna residence and insulted the people living there. Mr. Speaker, Sir, I would like to ask that if we have to suffer retribution in our constituency if we speak against Government of Bihar and have to suffer in the capita! if we speak against the Central Government, then how we shall feel secure? In this connection I had written three letters to Hon'ble Home Minister and have informed you also about the factual position. A confrontation with State Government is on for the last four years and State Government has made attempts thrice to kill me.

Mr. Speaker, Sir, after becoming M.P. when I went to my constituency on 11.4.98 I was attacked. One person was arrested in this connection. Mr. Speaker, Sir, under such circumstances we do not find ourselves safe. At present one special system is prevailing in Bihar. The S.P. informs the Member over telephone or by letter that he is not safe so he should make arrangement for his security. My friend Shri Sushil Kumar Singh has been informed by S.P. of Aurangabad that his life is in danger so he should make arrangement for his security. Similar calls are coming from the S.P. of Chhapra and Seewan. I would like to know that when our lives are in danger then why Government of Bihar is not realising this. It simply sends letters advising us to make security arrangements at our own. Why should we keep arms illegally for our protection. Mr. Speaker, Sir, I would like to know from this House as to what arrangement should we make for our protection. We have also written to you in this regard enclosing a letter from the S.P. We are showing this letter to you. In Bihar, S.P. used to send letters to members. I am laying these letters on the Table of the House. You can see yourself what

type of letters are being written to us. I read out these orders.. *(Interruptions)*

[English]

Mr. SPEAKER : This is a matter relating to the security of an Hon'ble Member. Is there any response from the Government side?

[Translation]

SHRI PRABHUNATH SINGH: Mr. Speaker, Sir, in the letter written to Hon'ble Sushil Kumar Singh it was mentioned that In the light of information received, you are informed that you are the target of M.C.C. reactionary forces and therefore, you are requested to pay special attention towards your security and we expect you to inform us about the requirement of additional force." ...(*Interruptions*)

SHR! TARIQ, ANWAR (KATIHAR) : What is wrong in this ... (*interruptions*)

SHRI SATYA PAL JAIN (CHANDIGARH): You please listen and speak afterwards. ...(*Interruptions*)

[English]

Do not shout like this ...(*Interruptions*) [Translation]

DR. BIZAY SONKAR SHASTRI (SAIDPUR) : Such incident is taking place and you are saying what is wrong in it? ...(*Interruptions*)

SHRI SATYA PAL JAIN: This matter should be referred to Privilege Committee. The Committee should examine this ...(*Interruptions*).

SHRI PRABHUNATH SINGH: Mr, Speaker, Sir, through you, I would like to request the Government that the situations of Bihar should be closely watched. The members who are against the State Government of Bihar should be provided foolproof security arrangements, in Bihar neither the public nor the representatives of public are safe. In Bihar State Government has established Jungle Raj...(*Interruptions*)

[English]

MR. SPEAKER : Nothing will go on record.

(*interruptions*)*

SHRI PRABHUNATH SINGH: I would like to request you to direct the Minister of Home Affairs to provide Security to those MPs from Bihar. I only want to submit this ...(*Interruptions*)

SHRI SUSHIL KUMAR SINGH: Sir, I would simply like to know as to what arrangement he has made for our protection on the basis of information given by the hon'ble Minister. We are fulfilling our responsibility by giving this letter to you. ..(*Interruptions*)

"No recorded.

MR. SPEAKER : Nothing will go on record. Please take your seat.

(*Interruptions*)" [Translation]

SHRI SUSHIL KUMAR SINGH: I am advised not to visit my constituency.. .(*Interruptions*)

[English]

MR. SPEAKER : Hon'ble Member, please take your seat. I have not allowed you.

[Translation]

SHRI SUSHIL KUMAR SINGH : There is no arrangement for my protection (*Interruptions*)

[English]

MR. SPEAKER : It has already been mentioned by Shri Prabhunath Singh. Please take your seat.

[Translation]

DR. BIJAY SONKAR SHASTRI : His life is in danger so you please listen what he wants to say.

[English]

Mr. SPEAKER: Nothing will go on record. Please sit down,

*(Interruption)**

[Translation]

SHRI SUSHIL KUMAR SINGH : Someone wants to kill us and there is no arrangement for our security
...(Interruptions)

[English]

MR. SPEAKER: Please take your seat. When I am on my legs, you have to sit *down*...(Interruptions)

Mr. SPEAKER: Shri Prabhunath Singh, please take your seat. When I am on my legs, you have to sit down. Please take your seat. It is not good. Please take your seat.

(Interruptions) [Translation]

SHRI PRABHUNATH SINGH: Mr Speaker, Sir, I would like to submit...(interruptions). Someone's life is in danger ,, (Interruptions)

[English]

MR. SPEAKER : Please take your seats. Nothing goes on record.

*(Interruptions)**

"Not Recorded.

[Translation]

SHRI PRABHUNATH SINGH: Mr. Speaker, Sir, I would like to say that two MLAs were murdered in Bihar and only 1 condolence was observed in the Legislative Assembly. When this House will also observe condolence in case members of this House are also murdered. All ministers of Central Government are present here. I want that Central Government should intervene in this matter and take necessary action in this regard...(Interruptions)

[English]

MR. SPEAKER: Hon. Members, please take your seats!! Please hear me.

[Translation]

SHRI PRABHUNATH SINGH: Mr. Speaker, Sir, Minister of * Parliamentary Affairs is present here.

...(interruptions)

[English]

MR. SPEAKER: Please take your seat. (Interruptions)

KUMAR! MAMATA BANERJEE (CALCUTTA SOUTH} Parliamentary Affairs Minister is present here; let him pie take note of it and say something about this. ...(Interruption

MR. SPEAKER: Please take your seat. Please resui your seat...(Interruptions)

[Translation]

SHRI SHYAM BIHARI MISHRA (BILHAUR): Mr. Speaker, Sir, Husband of an Hon'ble Member has been murdered and after that attempts are being made to murder one Hon'ble Member of this House... (Interruptions)

MR. SPEAKER : You please, sit down. [English]

Hon. Members, I have received three letters including one from Shri Prabhunath Singh with regard to the security of the Hon. Members. I had referred them to the Hon. Home Minister. I turn, I had got the replies from the Hon. Home Minister. The State Government of Bihar had been asked to provide the Member with requisite security. With regard to the other Member's cases also, ! have got the replies,

It is a serious matter concerning the security of Ihe hon. Members. So, apart from whatever I said, if the Government side wants to say something, the Parliamentary Affairs Minister can do so.

[Translation]

THE MINISTER OF PARLIAMENTARY AFFAIRS AND MINISTER OF TOURISM (SHRI MADAN LAL KHURANA):

Mr. Speaker, Sir, what has been said here I will certainly

... (Interruptions) . <--. ,,r«...

MR. SPEAKER : Please take your seat. Let him say what ne wants to,

[Translation]

SHRI MADAN LAL KHURANA: I will talk to hon'ble Minister of Home Affairs with regard to the S9ntim9nts expressed by Hon'ble MQmber Shri Prabhunath Singh.

[English]

MR. SPEAKER: Let him complete, please do not disturb him.

[Translation]

SHRI MADAN LAL KHURANA: I will talk to Hon'ble Minister of Home Affairs to provide security to both Hon'ble Members Shri Sushil Kumar Singh and Shri Prabhunath Singh. But as regards, the second question which you have raised that some CID persons entered your premises, it is upto you to decide whetheryou want to refer this matterto previlege committee or not...(Interruptions)

[English]

SHRI SATYA PAL JAIN : Sir, this should be referred to the Privileges Committee...*(Interruptions)*

SHRI RAJESH PILOT (DAUSA) : Sir, we have the case of the Andhra Pradesh Member of Parliament here, Shri Raja Sekara Reddy. So, let him talk to all the States; the Members of Parliament and their families should be looked after ...*(Interruptions)*

[Translation]

SHRI MADAN LAL KHURANA: It is absolutely correct ...*(Interruptions)*

[English]

MR. SPEAKER: Shrimati Suryakanta Patil. Please allow other hon. Members also to speak.

(Interruptions)

[Translation]

SHRIMATI SURYAKANTA PATIL: Please do not suppress the women to such an *extent*...*(Interruptions)*

[English]

MR. SPEAKER: This is too much. Please take your seats. Nothing will go on record.

*(Interruptions)**

[Translation] SHRI PRABHUNATH SINGH: Mr. Speaker, Sir, Army and

Police were sent there and the matter was referred to this Privilege Committee...*(Interruptions)*

[English]

MR. SPEAKER : I have allowed Shrimati Suryakanta Patil to speak.